

nt>

15.36 hrs.

• **CONSTITUTION (SCHEDULED CASTES) ORDER (AMENDMENT) BILL, 2004***

(Amendment of the Schedule)

Title: Introduction of Constitution (Scheduled Castes order (Amendment) Bill, 2004 (Amendment of the Schedule).

श्री पुन्नू लाल मोहले (बिलासपुर) : उपाध्यक्ष जी, मैं प्रस्ताव करता हूँ कि संविधान (अनुसूचित जातियाँ) आदेश, 1950 में संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950. "

The motion was adopted.

श्री पुन्नू लाल मोहले (बिलासपुर) : मैं विधेयक को पुरःस्थापित करता हूँ।

Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 9.7.04.